



Government of Jammu and Kashmir
Department of Culture
Civil Secretariat, Jammu/Kashmir

Notification,
Jammu, the 21st February 2017.

SRO: 64 In exercise of the powers conferred by sub-section (1) of Section 3 of Jammu and Kashmir Heritage Conservation and Preservation Act, 2010, (Act XV of 2010), and in supersession of notification SRO 20 of 2017 dated 23.01.2017, the Government of Jammu & Kashmir on the recommendations of Director Archives, Archaeology and Museums, hereby declare the "Silk Factory Solina Rambagh Srinagar" alongwith 52 Kanals and 05 marlas of land falling under Khasra No. 49, as heritage site under the said Act.

By order of the Government of Jammu & Kashmir


Special Secretary to the Government
Culture Department

No. Cul/Arch/28/2016

Dated 21 : 02-2017

Copy to the:

1. Principal Secretary to the Hon'ble Chief Minister.
2. Secretary to the Government, Revenue Department.
3. Secretary to the Government Law, Justice and Parliamentary Affairs Department.
4. Divisional Commissioner, Kashmir.
5. Deputy Commissioner, Srinagar.
6. Director Archives, Archaeology & Museums, J&K. Jammu.
7. Director Information, J&K.
8. Private Secretary to the Hon'ble Minister for Finance, Labour & Employment & Culture Department.
9. Pvt. Secretary to the Hon'ble MOS, Education, Tech. Education, Culture, Tourism, Horticulture, Floriculture & Parks.
10. General Manager, Government Press, Srinagar, for publication in Government Gazette
11. Private Secretary to Secretary to the Government, Department of Culture
12. P.A to Special Secretary to the Government, Department of Culture.
13. Stock file/SRO file.